

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.36 of 1998

Jabalpur, this the 5th day of February, 2003.

Hon'ble Mr. Justice N.N.Singh- Vice Chairman
Hon'ble Mr. R.K.Upadhyaya- Member (Admnv.)

L.L.Shrivastava, aged about 42 years,
S/o S.C.Shrivastava, working as Sub-
Asstt. Station Master-Bina-Bhopal
Division of Central Railway and R/o
Itwara-Bina, District Saugar, M.P.

-APPLICANT

(By Advocate- None)

Versus

1. Union of India through
General Manager, Central Railway,
Mumbai, CST.
2. Divisional Railway Manager,
Central Railway-Bhopal, MP.

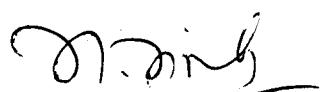
-RESPONDENTS

(By Advocate- Mr. S.P.Sinha for
Mr. A.K.Pathak)

O R D E R (ORAL)

On 24.9.2001 and 11.2.2002 none appeared on behalf of the applicant. Thereafter notices were issued to the applicant twice. In spite of ^{issuance of} issuing the notices, nobody is appearing on behalf of the applicant, which shows that the applicant has no interest in prosecuting this case. Accordingly, this O.A. is dismissed for non-prosecution.


(R.K.Upadhyaya)
Member (Admnv.)


(N.N.Singh)
Vice Chairman

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Issued
on 10.2.03
1. Mr. Justice N.N.Singh, Vice Chairman
2. Mr. R.K.Upadhyaya, Member
3. Mr. S.P.Sinha, Advocate
4. Mr. A.K.Pathak, Advocate
5. Mr. L.L.Shrivastava, Sub-Asstt. Station Master-Bina-Bhopal
R.K.Pathak, Adm
N.N.Singh, Vice Chairman